

ORISSA HIGH COURT

FILING REPORT AS ON :08/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006533/2023	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BADABAZAR /131 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000827/2023
2	BLAPL/0006534/2023	RASIKANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000047/2021
3	BLAPL/0006535/2023	SAJAN SAHOO VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /74 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000051/2023
4	BLAPL/0006536/2023	UDAY SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	JAMANKIRA /45 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000262/2023
5	BLAPL/0006537/2023	SUSANTA PARICHHA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /80 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2020
6	BLAPL/0006538/2023	SIBA KARUA @ PUTU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DAITARI /12 /2017 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000004/2019
7	BLAPL/0006539/2023	AMARENDRA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 J.M.F.C.,PARJANG(Dhenkanal) 2(A)CC/0000051/2023
8	BLAPL/0006540/2023	RABINDRA KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /46 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000046/2021
9	BLAPL/0006541/2023	CHAITANYA MADHI@CHAITANYA MADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000053/2020
10	BLAPL/0006542/2023	BIREN PAIKRAY @ BIREN PAIKARAY @ BIREN PALA VS STATE OF ODISHA	BHUBHUTI RANJAN MOHANTY VS	JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000230/2023
11	BLAPL/0006543/2023	BISWAJIT JENA @ MUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000272/2023

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12	BLAPL/0006544/2023	PITABAS LENKA VS STATE OF ODISHA	PARSURAM PANDA VS	NIHALPRASAD /4 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000004/2023
13	BLAPL/0006545/2023	MUNA ANSARI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KANJIPANI /16 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000132/2023
14	BLAPL/0006546/2023	JITENDRA GOUDA VS STATE OF ODISHA	BIREN KUMAR PATNAIK VS	BAIDYANATHPUR /299 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) ST/0000081/2023
15	BLAPL/0006547/2023	RAMANIKANTA GARU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /199 /2020 A.D.J.,BALASORE(Baleshwar) ST/0000017/2021
16	BLAPL/0006548/2023	SWADHIN KANDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	NIMAPADA /418 /2021 ADDL.SESSIONS JUDGE,NIMPARA(Puri) ST/0000074/2022
17	BLAPL/0006549/2023	TERU @ SANKAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /21 /2023 S.D.J.M.,PURI(Puri) GR/0000102/2023
18	BLAPL/0006550/2023	SHIBARAM MAHAR @ SHIBARAM @ SADASHIBA MAHAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /16 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000073/2023
19	BLAPL/0006551/2023	SUBASH BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KOSAGUMUDA /40 /2021 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur) TR/0000019/2021
20	BLAPL/0006552/2023	MADHUSUDAN GOUDA VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /204 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000648/2023
21	BLAPL/0006553/2023	PANDU KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	BINIKA /288 /2022 A.D.J.,SONEPUR(Sonepur) ST/0000045/2023
22	BLAPL/0006554/2023	SUDHANSU SAHU VS STATE OF ODISHA	PRIYAMBADA SARANGI VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000092/2023
23	BLAPL/0006555/2023	SARBESWAR DAS	ACHYUTANANDA PATTANAIAK	NIRAKARPUR /93 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	A.D.J.,BHUBANESWAR(Khordha)
24	BLAPL/0006556/2023	STATE OF ODISHA TUSAR @ BUNTY NAYAK	DEBA KUMAR RATH	TR/0000218/2023
		VS	VS	BOLAGARH P.S. /277 /2022
25	BLAPL/0006557/2023	STATE OF ODISHA RAMESH DAS	DEEPAK KU SAHOO	A.D.J.,BHUBANESWAR(Khordha)
		VS	VS	TR/0000035/2023
26	BLAPL/0006558/2023	STATE OF ODISHA KAMA MADHI	PRASANTA KUMAR NANDA	//0
		VS	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara)
27	BLAPL/0006559/2023	STATE OF ODISHA BUDURAM KHILLA	PRASANTA KUMAR NANDA	TR/0000197/2023
		VS	VS	KALIMELA /174 /2020
28	BLAPL/0006560/2023	STATE OF ODISHA DILLIP SATAPATHY	SUSAMPAD HOTA	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
		VS	VS	TR/0000179/2020
29	BLAPL/0006561/2023	STATE OF ODISHA BHIMA JANI	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /55 /2022
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
30	BLAPL/0006562/2023	STATE OF ODISHA BAPUJI JENA	SUSANTA KUMAR TRIPATHY	Spl/0000067/2022
		VS	VS	SALIPUR /54 /2023
31	BLAPL/0006563/2023	STATE OF ODISHA UTTAM PATRA	SUSANTA KUMAR TRIPATHY	SPECIAL COURT,CUTTACK(Cuttack)
		VS	VS	Spl/0000030/2023
32	BLAPL/0006564/2023	STATE OF ODISHA SAPAN GARU	PRAVASH CHANDRA JENA	ORKEL /9 /2023
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
33	BLAPL/0006565/2023	STATE OF ODISHA MAMATARANI SAHOO	AMLAN MOHANTY	Spl/0000008/2023
		VS	VS	BARAMBA /115 /2023
34	BLAPL/0006566/2023	STATE OF ODISHA AJAY KUMAR BEHERA	SUSANTA KUMAR LENKA	J.M.F.C.,BARAMBA(Cuttack)
		VS	VS	GR/0000151/2023
		VS	VS	JHARPOKHARIA /42 /2023
		VS	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj)
		VS	VS	Spl/0000041/2023
		VS	VS	BHOGRAI /199 /2020
		VS	VS	A.D.J.,BALASORE(Baleshwar)
		VS	VS	ST/0000017/2021
		VS	VS	MANGALPUR /466 /2021
		VS	VS	S.D.J.M.,JAJPUR(Jajapur)
		VS	VS	CT/0002063/2021
		VS	VS	INFOVALLY UPD BHUBANESWAR /162 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)

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35	BLAPL/0006567/2023	STATE OF ODISHA BANSIDHAR BAGH VS	PRASANTA KUMAR NANDA VS	TR/0000295/2023 MACHHKUND /56 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
36	CMAPL/0000424/2023	STATE OF ODISHA RADHANATH PANDA VS	ADV VS	TR/0000054/2023 // ()
37	CMP/0000653/2023	STATE OF ODISHA M/S. S.S. ALUMINIUM PVT. LTD., BALASORE VS	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar)
38	CMP/0000654/2023	CANARA BANK, SAHADEV KHUNTA BRANCH, CUTTACK AJAYA KUMAR NAYAK VS	S.S.RAO VS	CS/0000727/2022 // ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal)
39	CONTC/0003836/2023	BIBHISAN NAYAK MANASHI DASH VS	PARSURAM MOHAPATRA VS	RFA/0000003/2021 // ()
40	CONTC/0003837/2023	SHALINI PANDIT, I.A.S. MD. AZIM KHAN VS	ADV VS	// // ()
41	CONTC/0003838/2023	BISHNUPADA SETHI, I.A.S. SADHU CHARAN TRIPATHY VS	ADV. VS	// // ()
42	CONTC/0003839/2023	ANU GARG, I.A.S. MAHINDRA RANA VS	ADV VS	// // ()
43	CONTC/0003840/2023	BISHNUPADA SETHI, I.A.S. LAXMANA BEHERA VS	ADV. VS	// // ()
44	CONTC/0003841/2023	DR. YEDDULA, I.A.S. LILARANI SWAIN VS	ADV. VS	// // ()
45	CONTC/0003842/2023	RAJ KUMAR SHARMA, I.A.S. M/S LORDS REALCON PVT. LTD.,BBSR VS	ADV VS	// // ()
		BHAKTA KABI DAS, MD. CUM AUTHORISED OFFICER, ORISSA RURAL HOUSING AND DEVLOPMENT CORPORATION LTD.		

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46	CONTC/0003843/2023	PRAVAT KUMAR PADHI VS STATE OF ODISHA	ADV VS	// () //
47	CONTC/0003844/2023	PRAMOD KUMAR SAHOO VS ASHIS KUMAR MOHAPATRA, TAHASILDAR, KEONJHAR	ADV. VS	// () //
48	CONTR/0000029/2023	USHARANI NAG VS NARESH PRADHANI, INSPECTOR IN CHARGE, NABARANGPUR	ADV VS	//0 () //
49	CRLA/0000635/2023	SANKARSAN BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALASORE VIGILANCE /11 /2007 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000011/2007
50	CRLA/0000636/2023	ASHOK KUMAR KAR VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALASORE VIGILANCE /11 /2007 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000011/2007
51	CRLMA/0000192/2023	JIBAN KRUSHNA BEURA@DIPA VS DEPUTY COMMISSIONER OF POLICE,CUTTACK	ADV. VS	MADHUPATNA /153 /2020 () //
52	CRLMA/0000193/2023	DHANESWAR LENKA VS STATE OF ODISHA	ADV VS	JODAPADAR /248 /2022 () //
53	CRLMA/0000194/2023	LALATENDU RATH VS STATE OF ODISHA(VIG.)	ADV. VS	BHUBANESWAR VIGILANCE /4 /2021 () //
54	CRLMC/0002619/2023	JEMI DORABJI CURRAVALA VS STATE OF ODISHA	AVIJIT PATNAIK VS	//0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) 2(C)CC/0000006/2018
55	CRLMC/0002620/2023	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	AVIJIT PATNAIK VS	//0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) 2(C)CC/0000006/2018
56	CRLMC/0002621/2023	RAJU@RAJIB JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /144 /2018 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000049/2019
57	CRLMC/0002622/2023	SABETUN BIBI	AMULYA RATNA PANDA	BALASORE TOWN /126 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar)
58	CRLMC/0002623/2023	STATE OF ODISHA CHAITALI MUKHARJEE	AMIT KUMAR NATH	ST/0000230/2022 BIKRAMPUR FCI /236 /2021
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)
59	CRLMC/0002624/2023	STATE OF ODISHA CHAITALI MUKHARJEE	AMIT KUMAR NATH	GR/0001722/2021 BIKRAMPUR FCI /250 /2021
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)
60	CRLMC/0002625/2023	STATE OF ODISHA CHAITALI MUKHARJEE	AMIT KUMAR NATH	GR/0001785/2021 TALCHER TOWN /356 /2021
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)
61	CRLMC/0002626/2023	STATE OF ODISHA SAROJ BOE	SURYAKANTA DWIBEDI	GR/0001588/2021 BELPARA /118 /2009
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
62	CRLMC/0002627/2023	STATE OF ODISHA ALOK RANJAN DAS	MANAS CHAND	GR/0000464/2009 SINAPALI /31 /2018
		VS	VS	J.M.F.C.,SINAPALI(Nuapada)
63	CRLMC/0002628/2023	STATE OF ODISHA JANAKI NAIK	SURYAKANTA DWIBEDI	CT/0000031/2018 ITAMATI /27 /2016
		VS	VS	A.D.J.,NAYAGARH(Nayagarh)
64	CRLMC/0002629/2023	STATE OF ODISHA KANHA PANDA@DEBI PRASAD PANDA	JAYANT KUMAR BAL	ST/0000050/2016 KHALLIKOTE /266 /2020
		VS	VS	SPL JUDGE, KHALLIKOTE(Ganjam)
65	CRLMP/0001139/2023	STATE OF ODISHA BISWAJIT MOHAPATRA	SUBIR PALIT	Spl/0000009/2020 CUTTACK VIGILANCE /3 /2022
		VS	VS	()
66	CRLMP/0001140/2023	STATE OF ODISHA ARUN KUMAR DAS	SUSANTA KUMAR BARAL	// SALIPUR /97 /2023
		VS	VS	()
67	CRLMP/0001141/2023	STATE OF ODISHA SUSAMA MOHANTY	JAYADEBA BEHERA	// / /0
		VS	VS	()
68	CRLMP/0001142/2023	STATE OF ODISHA MAMATA MOHANTY	BINAYAK PRASHAD MOHANTY	// PIPLI /79 /2022
		VS	VS	()

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69	CRLMP/0001143/2023	INSPECTOR GENERAL OF POLICE,CUTTACK MAMATA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// SALIPUR /46 /2023 ()
70	CRLMP/0001144/2023	MANASMITA DAS VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// CAPITAL P.S. /339 /2023 ()
71	CRLMP/0001145/2023	PITABAS SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// / /0 ()
72	EXP/0000001/2023	SHIBA PRASAD BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //
73	FAO/0000251/2023	MANAGER, NATIONAL INSURANCE CO. LTD. VS CHANDAN KUMAR SAHOO	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000053/2013
74	FAO/0000252/2023	THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD. VS RAMACHANDRA SAHU	DEBMOJIT KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000129/2021
75	LAA/0000019/2023	MADHAB CHANDRA PANDA VS LAO, R AND R CUM LA COLLECTOR, PURI	PRANOY MOHANTY VS	// THE PO, LAR AND R AUTHORITY, CUTTACK(Cuttack) LAR/0000249/2021
76	RSA/0000227/2023	SANDHYARANI BHUYAN VS BASUDEV PANI	MAHESWAR MOHANTY VS	// DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara) RFA/0000081/2015
77	TRPCRL/0000051/2023	BIKASH CHANDRA MISHRA VS STATE OF ODISHA(VIG)	JAYANT KUMAR BAL VS	CUTTACK VIGILANCE /3 /2005 SPECIAL JUDGE(VIGILANCE),ANGUL(Anugul) TR/0000049/2019
78	WA/0001304/2023	TP WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR VS M/S JINDAL RESOURCES PVT. LTD.,ROURKELA	PRASANTA KUMAR TRIPATHY VS	// () //
79	WA/0001305/2023	STATE OF ODISHA VS MANORANJAN NAIK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// () //

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80	WA/0001306/2023	STATE OF ODISHA VS P.SRINIBAS ACHARY	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
81	WA/0001307/2023	JAGADISH PANDA VS THE COLLECTOR, KALAHANDI	JIBAN RANJAN DASH VS	// 0 //
82	WA/0001308/2023	STATE OF ODISHA VS DR. CHITTARANJAN MOHAPATRA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
83	WA/0001309/2023	STATE OF ODISHA VS HRUSHIKESH SWAIN	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
84	WP(C)/0018526/2023	ANIRUDHA GAJ VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
85	WP(C)/0018527/2023	PRATAP CHANDRA BEHERA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
86	WP(C)/0018528/2023	SURATUN BEWA VS STATE OF ODISHA	SARAT KUMAR ACHARY VS	// 0 //
87	WP(C)/0018529/2023	GOURI SANKAR PADHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
88	WP(C)/0018530/2023	SURYA NARAYAN PANDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
89	WP(C)/0018531/2023	KIRAN KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
90	WP(C)/0018532/2023	T. SESHAMMA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
91	WP(C)/0018533/2023	SUSHIL CHANDRA PRADHAN	DEEPALI MAHAPATRA	//

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		VS	VS	0
92	WP(C)/0018534/2023	STATE OF ODISHA DUTIA SWAIN	ASHOK KUMAR DAS	//
		VS	VS	0
93	WP(C)/0018535/2023	STATE OF ODISHA GOBARDHAN PATEL	KIRTAN DANG	//
		VS	VS	0
94	WP(C)/0018536/2023	STATE OF ODISHA BIDUR KUMAR PRADHAN	DEEPALI MAHAPATRA	//
		VS	VS	0
95	WP(C)/0018537/2023	STATE OF ODISHA RAJIB MAHANANDA	DEEPALI MAHAPATRA	//
		VS	VS	0
96	WP(C)/0018538/2023	STATE OF ODISHA JUDHISTIR SAMANTARAY	SARATHI JYOTI MOHANTY	//
		VS	VS	0
97	WP(C)/0018539/2023	STATE OF ODISHA PRANA KRUSHNA NAYAK	DEEPALI MAHAPATRA	//
		VS	VS	0
98	WP(C)/0018540/2023	STATE OF ODISHA LAXMIDHAR DASH	DINESH KUMAR PANDA	//
		VS	VS	0
99	WP(C)/0018541/2023	COLLECTOR AND D.M. CUTTACK JAGABANDHU SINGH NINA	KIRTAN DANG	//
		VS	VS	0
100	WP(C)/0018542/2023	STATE ELECTION COMMISSION, BBSR BISMITA PRADHAN	DEEPALI MAHAPATRA	//
		VS	VS	0
101	WP(C)/0018543/2023	STATE OF ODISHA BISHESWAR DASH	AUROBINDA SAHOO	//
		VS	VS	0
102	WP(C)/0018544/2023	STATE OF ODISHA NARAYAN BEHERA (II)	M. PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0

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103	WP(C)/0018545/2023	STATE OF ODISHA JOGESWAR BEHERA VS	DEEPALI MAHAPATRA VS	// // ()
104	WP(C)/0018546/2023	STATE OF ODISHA LOCHANA MAJHI @ DEI VS	AUROBINDA SAHOO VS	// // ()
105	WP(C)/0018547/2023	STATE OF ODISHA NIRANJAN NATH VS	DEEPALI MAHAPATRA VS	// // ()
106	WP(C)/0018548/2023	STATE OF ODISHA PRAVAS CHATTERJEE VS	ARUN KUMAR PATRA VS	// // ()
107	WP(C)/0018549/2023	STATE OF ODISHA DURGA PRASAD MISHRA VS	M. PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
108	WP(C)/0018550/2023	UNION OF INDIA DINABANDHU BARIK VS	SUBAS CHANDRA DAS VS	// // ()
109	WP(C)/0018551/2023	STATE OF ODISHA UGRASEN PRADHAN VS	DEEPALI MAHAPATRA VS	// // ()
110	WP(C)/0018552/2023	STATE OF ODISHA GADADHARA PATRA VS	KISHORE CHANDRA PRADHAN VS	// // ()
111	WP(C)/0018553/2023	STATE OF ODISHA ASHOK KUMAR MOHAKUD VS	SUBAS CHANDRA DAS VS	// // ()
112	WP(C)/0018554/2023	STATE OF ODISHA JAY RANJAN MOHANTY VS	SUBAS CHANDRA DAS VS	// // ()
113	WP(C)/0018555/2023	STATE OF ODISHA MILAN KUMAR DASH VS THE SUB-COLLECTOR, SAMBALPUR	PRADEEP KUMAR MOHANTY VS	// // ()

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114	WP(C)/0018556/2023	DUGESWAR MAJHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
115	WP(C)/0018557/2023	SANJIT KUMAR NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
116	WP(C)/0018558/2023	BHABANI SHANKAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
117	WP(C)/0018559/2023	SIBA PRASAD LENKA VS CHIEF GENERAL MANAGER, CANARA BANK HEAD OFFICE, BENGALURU	NRUSINGH CHARAN ROUT VS	// 0 //
118	WP(C)/0018560/2023	BIRANCHI NARAYAN DASH VS TAHASILDAR, SATYABADI	JEEVANJYOTI MOHANTY VS	// 0 //
119	WP(C)/0018561/2023	RAMAKANTA BEURA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
120	WP(C)/0018562/2023	SUSHIL KUMAR SENAPATI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
121	WP(C)/0018563/2023	AJAYA KUMAR ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
122	WP(C)/0018564/2023	CHATURBHUJA RANA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
123	WP(C)/0018565/2023	MANASHI DASH VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
124	WP(C)/0018566/2023	CHAKRADHAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
125	WP(C)/0018567/2023	JHITURU NAIK	SUSHANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WP(C)/0018568/2023	STATE OF ODISHA LOKARANJAN MISHRA	BAIDHAR SAHOO	//
		VS	VS	0
127	WP(C)/0018569/2023	STATE OF ODISHA CHUDAMANI NAIK	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
128	WP(C)/0018570/2023	STATE OF ODISHA DEEPAK KUMAR NAIK	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
129	WP(C)/0018571/2023	STATE OF ODISHA PRASANNA KUMAR SAHOO	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
130	WP(C)/0018572/2023	STATE OF ODISHA RATIKANTA MOHANTY	RAMESH CHANDRA SWAIN	//
		VS	VS	0
131	WP(C)/0018573/2023	DIRECTOR,SECONDARY EDUCATION TARAMANI SETHI	RABINDRA NATH PAL	//
		VS	VS	0
132	WP(C)/0018574/2023	STATE OF ODISHA B.NAGABHUSAN PATTNAIK	RAMESH CHANDRA SWAIN	//
		VS	VS	0
133	WP(C)/0018575/2023	STATE OF ODISHA SATYA NARAYAN KEDIA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
134	WP(C)/0018576/2023	STATE OF ODISHA SURESH CHANDRA PATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
135	WP(C)/0018577/2023	STATE OF ODISHA M/S GAJALAXMI STORE	KSHIROD KUMAR SAHOO	//
		VS	VS	0
136	WP(C)/0018578/2023	COMMISSIONER OF CT AND GST,ODISHA M/S KALINGA POLYPACK PVT. LTD., CUTTACK	ITISHREE TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0018579/2023	AO, UNION BANK OF INDIA, CUTTACK JAGANNATH DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
138	WP(C)/0018580/2023	NIRMALA PATRA VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	GUNAKAR MISHRA VS	// 0 //
139	WP(C)/0018581/2023	KANCHAN SWAIN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
140	WP(C)/0018582/2023	R.SIMANCHAL DORA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
141	WP(C)/0018583/2023	SHYAMA SUNDAR PANDA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
142	WP(C)/0018584/2023	M/S GHANASHYAM CONSTRUCTION, GANJAM VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //
143	WP(C)/0018585/2023	KALINGA AUTOMOBILES PVT. LTD., BBSR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
144	WP(C)/0018586/2023	UMESH CHANDRA SARANGI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
145	WP(C)/0018587/2023	KALINGA AUTOMOBILES PVT. LTD., BBSR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
146	WP(C)/0018588/2023	HARBINDER SINGH DEENGRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
147	WP(C)/0018589/2023	SABITRI PATRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0018590/2023	KALINGA AUTOMOBILES PVT. LTD., BBSR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
149	WP(C)/0018591/2023	DHOBA RAUTA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
150	WP(C)/0018592/2023	ASHOKA KUMAR PANDITARAY VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
151	WP(C)/0018593/2023	SURAJ KUMAR SAH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
152	WP(C)/0018594/2023	G.AGADHOIAMMA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
153	WP(C)/0018595/2023	SREE METALIKS LIMITED, KEONJHAR VS ITO, WARD TDS, ROURKELA	KSHIROD KUMAR SAHOO VS	// 0 //
154	WP(C)/0018596/2023	DEBARAJA PRADHAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
155	WP(C)/0018597/2023	RAKESH MOHANTY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
156	WP(C)/0018598/2023	T.BHAGABAN DORA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
157	WP(C)/0018599/2023	DR. AMAR KUMAR BHAGAT VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
158	WP(C)/0018600/2023	LAXMI SAMANTARA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
159	WP(C)/0018601/2023	SURAJ SAHA	TRILOCHAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0018602/2023	AMIYA KUMAR SAHU	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0018603/2023	AMIYA KUMAR SAHU	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0018604/2023	M/S. LAXMI EXPORTS, VISAKHAPATNAM	LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0018605/2023	NIMAIN CHAND MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		THE CEO, TPCODL, BBSR		//
164	WP(C)/0018606/2023	PRAKASH KUMAR MAJHI	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0018607/2023	ITISHREE BARIKI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0018608/2023	B.MOHAN PATRA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0018609/2023	ANADI PRASAD ROUT	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0018610/2023	SABITA RATH	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0018611/2023	UNION OF INDIA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		SAROJKANTA MALLIK		//
170	WP(C)/0018612/2023	PRAVASINI BISWAL	RAMANI RANJAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0018613/2023	THE AO-CUM-ASST. CONSERVATOR OF FOREST, KEONJHAR DIV. ASIT KUMAR BEHERA VS	ANUPAM DASH VS	// // ()
172	WP(C)/0018614/2023	COLLECTOR CUM D.M., MAYURBHANJ KALANDI BEHERA VS	MANOJ KUMAR PANDA VS	// // ()
173	WP(C)/0018615/2023	BANK OF INDIA, NIMPUR BRANCH KRUSHNA CHANDRA NAYAK VS	JYOTI PATNAIK VS	// // ()
174	WP(C)/0018616/2023	STATE OF ODISHA ARJUN ROUL VS	NIRANJAN LENKA VS	// // ()
175	WP(C)/0018617/2023	STATE OF ODISHA BASANTA KUMAR MISHRA VS	RAMA PRASAD DALAI VS	// // ()
176	WP(C)/0018618/2023	STATE OF ODISHA SARASWATI BEHERA VS	KHIROD KUMAR SWAIN VS	// // ()
177	WP(C)/0018619/2023	STATE OF ODISHA DACTOR MAJHI VS	BINOD KUMAR HATI VS	// // ()
178	WP(C)/0018620/2023	STATE OF ODISHA ANIL KUMAR BISWAL VS	PRASHANTA KUMAR NAYAK VS	// // ()
179	WP(C)/0018621/2023	GOVT. OF ODISHA ANIL KUMAR BISWAL VS	PRASHANTA KUMAR NAYAK VS	// // ()
180	WP(C)/0018622/2023	GOVT. OF ODISHA ASSISTANT GENERAL MANAGER, STRESSED ASSETS RECOVERY BRANCH, SBI, CUTTACK VS	PRASHANTA KUMAR NAYAK VS	// // ()
181	WP(C)/0018623/2023	CHAIRMAN, PERMANENT LOKADALATA, CUTTACK ANIL KUMAR BISWAL VS	PRASHANTA KUMAR NAYAK VS	// // ()
		GOVT. OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0018624/2023	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
183	WP(C)/0018625/2023	RJENDRA KUMAR DEHURY VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
184	WP(C)/0018626/2023	PARIKHITA BHUA VS UNION OF INDIA	SURAJ MOHANTY VS	// 0 //
185	WP(C)/0018627/2023	GIRIJA SANKAR MOHARANA VS THE AO, CANARA BANK, BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
186	WP(C)/0018628/2023	JAJATI SIVASHAKTI BARDHAN VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
187	WP(C)/0018629/2023	NARAYAN OJHA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
188	WP(C)/0018630/2023	DEBARCHANA BHUE VS UNION OF INDIA	SURAJ MOHANTY VS	// 0 //
189	WP(C)/0018631/2023	BABULI PRUSTY VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
190	WP(C)/0018632/2023	BASUDEV PANIGRAHI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
191	WP(C)/0018633/2023	M/S HARAGOURI FILLING STATION, KALAHANDI VS IOCL, MUMBAI	PRASANTA KUMAR NANDA VS	// 0 //
192	WP(C)/0018634/2023	BIMAL KUMAR SARDAR VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
193	WP(C)/0018635/2023	DHARANIDHAR SWAIN	NIRMAL RANJAN ROURTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	WP(C)/0018636/2023	STATE OF ODISHA R.VENKAT RAMAN	RAMESH CHANDRA SWAIN	//
		VS	VS	()
195	WP(C)/0018637/2023	STATE OF ODISHA PRADEEP KUMAR KANHAR	SANTOSH KUMAR MAHANTY	//
		VS	VS	()
196	WP(C)/0018638/2023	STATE OF ODISHA BILASA BEHERA	BIDYALOK MOHAPATRA	//
		VS	VS	()
197	WP(C)/0018639/2023	STATE OF ODISHA S.K.D. ASSOCIATES, CUTTACK	SANTOSH KUMAR MAHANTY	//
		VS	VS	()
198	WP(C)/0018640/2023	HINDUJA LEYLAND FINANCE LTD., CUTACK SUNIL KUMAR BAG	SURAJ MOHANTY	//
		VS	VS	()
199	WP(C)/0018641/2023	UNION OF INDIA ARAKHITA BHUE	SURAJ MOHANTY	//
		VS	VS	()
200	WP(C)/0018642/2023	UNION OF INDIA PRUTHYURAJ SAHOO	BISHNU PRASAD PRADHAN	//
		VS	VS	()
201	WPCRL/0000074/2023	STATE OF ODISHA PRAVATI PRADHAN	KAPILA CHARAN NAYAK	//
		VS	VS	()
202	ABLAPL/0006168/2023	STATE OF ODISHA NIRANJAN KISHORE DAS	MAHES DAS	//
		VS	VS	()
203	ABLAPL/0006169/2023	STATE OF ODISHA RANJIT MAHAPATRA	TRILOCHAN DASH	//
		VS	VS	()
204	ABLAPL/0006170/2023	STATE OF ODISHA MATIA MAHALIK @ NIRMAL MAHALIK	HIMANSHU SEKHAR PANDA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0006171/2023	STATE OF ODISHA RANJIT SAHOO VS	HIMANSHU SEKHAR PANDA VS	// NIALI /203 /2023 ()
206	ABLAPL/0006172/2023	STATE OF ODISHA SATYA RANJAN MAHALIK @ MAKARA MAHALIK VS	SWARUPANANDA DASH VS	// BASUDEVPUR /298 /2023 ()
207	ABLAPL/0006173/2023	STATE OF ODISHA PURUSOTTAM @ BAPI BEHERA VS	PRADEEP KUMAR MOHANTY VS	// KANIHA /345 /2022 ()
208	ABLAPL/0006174/2023	STATE OF ODISHA ANUKULA PRADHAN VS	CHIRANJIB ROUT VS	// TALCHER TOWN /317 /2023 ()
209	ABLAPL/0006175/2023	STATE OF ODISHA AJAY KUMAR SUNDARAY VS	ANUP UDAYA SENAPATI VS	// TOMANDO /117 /2023 ()
210	ABLAPL/0006176/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	BITAS KUMAR SWAIN VS	// KENDRAPARA SADAR /362 /2022 ()
211	ABLAPL/0006177/2023	STATE OF ODISHA MANOJ SANDH VS	RAMAKANTA MISHRA VS	// PUINTALA /112 /2023 ()
212	ABLAPL/0006178/2023	STATE OF ODISHA PAPU @ AMAR PRASAD MALATI VS	SURYA NARAYAN MISHRA VS	// GOP /259 /2023 ()
213	ABLAPL/0006179/2023	STATE OF ODISHA SITAKANTA BAGARTI VS	TIKERAM MEHER VS	// MANAMUNDA /116 /2023 ()
214	ABLAPL/0006180/2023	STATE OF ODISHA KHAGAPATI MALI @ DAMU MALI VS	RAJIB LOCHAN PATTANAIAK VS	// MATHILI /125 /2021 ()
215	ABLAPL/0006181/2023	STATE OF ODISHA JOGENDRA JENA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /60 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0006182/2023	PRASANTA SUNDARAYA @ RANGA SUNDRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /102 /2023 () //
217	ABLAPL/0006183/2023	LIPUNA BEHERA @ DIPUNA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	BAIDYANATHPUR /220 /2023 () //
218	ABLAPL/0006184/2023	KULU PATRA VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	BAIDYANATHPUR /220 /2023 () //
219	ABLAPL/0006185/2023	PURNA CHANDRA MALIK@NANDA MALIK VS STATE OF ODISHA	BIBEKA NANDA MAHAPATRA VS	SUKINDA /73 /2023 () //
220	ABLAPL/0006186/2023	PRASANTA KUMAR HATI @ PRASANTA HATI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	TANGI (KHURDA) /455 /2023 () //
221	ABLAPL/0006187/2023	GALU@SURYAKANTA BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /36 /2023 () //
222	ABLAPL/0006188/2023	SADASIBA SWAIN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	JAGATSINGPUR /375 /2023 () //
223	ABLAPL/0006189/2023	JAYANTI JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIAPAL /36 /2023 () //
224	ABLAPL/0006190/2023	SUSANTA KUMAR NATHSHARMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000008/2023
225	ABLAPL/0006191/2023	DURGADATTA JANI VS STATE OF ODISHA	RAMDAS ACHARY VS	SEMILLIGUDA /30 /2023 () //
226	ABLAPL/0006192/2023	HEMANTA KUMAR MALLICK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	NIALI /116 /2023 () //
227	ABLAPL/0006193/2023	GAJARAJ PADHAN	SURYAKANTA DWIBEDI	LATHOR /66 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0006194/2023	STATE OF ODISHA PRAVASINI SHASANI	RAMDAS ACHARY	// SEMILLIGUDA /30 /2023
		VS	VS	()
229	ABLAPL/0006195/2023	STATE OF ODISHA CHANDRAKANTA ROUT	PRANAB RANJAN CHHATOI	// NANDANKANAN /82 /2023
		VS	VS	()
230	ABLAPL/0006196/2023	STATE OF ODISHA LAXMAN DAS	PRANAB RANJAN CHHATOI	// KHANDAGIRI P.S. /312 /2020
		VS	VS	()
231	ABLAPL/0006197/2023	STATE OF ODISHA SRIKANTA KUMAR BISWAL	BIBHUTI BHUSAN PANDA	// EOW,BHUBANESWAR /14 /2023
		VS	VS	()
232	ABLAPL/0006198/2023	STATE OF ODISHA (EOW) BIKASH KUMAR PRADHAN	SUDEEP KUMAR SARANGI	// DHENKANAL TOWN /387 /2023
		VS	VS	()
233	ABLAPL/0006199/2023	STATE OF ODISHA BIKRAM KUMAR SAHOO	SATYAM PATTANAIAK	// BIRIDI PS /186 /2023
		VS	VS	()
234	ABLAPL/0006200/2023	STATE OF ODISHA ASWINI KUMAR SAHOO @ BABU SUDHI	SATYAM PATTANAIAK	// BIRIDI PS /186 /2023
		VS	VS	()
235	ABLAPL/0006201/2023	STATE OF ODISHA BIMAL PRASAD PANDA @ BIMAL PANDA	PRAVASH CHANDRA JENA	// GANIA /52 /2023
		VS	VS	()
236	ABLAPL/0006202/2023	STATE OF ODISHA BIPRA BANCHHOR @ BIPRA BANCHHUR	PRAMOD RANJAN BEHERA	// KULABIRA /71 /2023
		VS	VS	()
237	ABLAPL/0006203/2023	STATE OF ODISHA CHITTARANJAN PRUSTY	PITAMBAR PATRA	// CHANDABALI /177 /2015
		VS	VS	J.M.F.C,CHANDABALI(Bhadrak)
238	ABLAPL/0006204/2023	STATE OF ODISHA MANTU DAS @ SACHITANANDA DASH	DINESH KUMAR MOHANTY	GR/0000408/2015
		VS	VS	JAJPUR ROAD /59 /2020
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0006205/2023	STATE OF ODISHA AKSHAYA KUMAR PRADHAN VS	ACHYUTANANDA PATTANAIAK VS	// SABARANG /1 /2022 ()
240	ABLAPL/0006206/2023	STATE OF ODISHA JAGA @ SRIKANTA PRADHAN VS	PRADIPTA BEURA VS	// TIGIRIA /53 /2023 J.M.F.C.,TIGIRIA(Cuttack)
241	ABLAPL/0006207/2023	STATE OF ODISHA SANJAY GHADEI VS	RASHMI RANJAN MISHRA VS	CT/0000051/2023 RASGOBINDPUR /108 /2023 ()
242	ABLAPL/0006208/2023	STATE OF ODISHA PITABASHA @ PITABASH BEHERA VS	RAKESH KUMAR SARANGI VS	// TANGI (KHURDA) /443 /2023 ()
243	ABLAPL/0006209/2023	STATE OF ODISHA MURALIDHAR PALAI @ MURALIDHARA PALEI VS	RAKESH KUMAR SARANGI VS	// TANGI (KHURDA) /443 /2023 ()
244	ABLAPL/0006210/2023	STATE OF ODISHA RISNA MANADHATA @ RISHNA MANDHATA VS	RAKESH KUMAR SARANGI VS	// TANGI (KHURDA) /443 /2023 ()
245	ABLAPL/0006211/2023	STATE OF ODISHA SURYAKANTA KHATUA VS	PRADIPTA BEURA VS	// KHUNTUNI /33 /2023 ()
246	ABLAPL/0006212/2023	STATE OF ODISHA MADHUSUDAN PALAI VS	RAKESH KUMAR SARANGI VS	// TANGI (KHURDA) /443 /2023 ()
247	ABLAPL/0006213/2023	STATE OF ODISHA PRUTHIRAJ SAMANTRAY VS	JAYADEBA BEHERA VS	// RANPUR /151 /2023 ()
248	ABLAPL/0006214/2023	STATE OF ODISHA SK NAKIR @ SK. NAQUIR VS	DEEPAK KU SAHOO VS	// RAJNAGAR /403 /2023 ()
249	ABLAPL/0006215/2023	STATE OF ODISHA PANCHANAN PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /540 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0006216/2023	AKASH PIROI VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /30 /2023 () //
251	ABLAPL/0006217/2023	PADMANAV KHADENGA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /151 /2023 () //
252	ABLAPL/0006218/2023	SHANTI DAS @ MINI @ MILI DAS VS STATE OF ODISHA	DILLIP RAY VS	BASUDEVPUR /314 /2023 () //
253	ABLAPL/0006219/2023	PANU @ RAMESH CHANDRA DAS VS STATE OF ODISHA	ACHYUTANANDA ROUSTRAY VS	CUTTACK SADAR /237 /2023 () //
254	ABLAPL/0006220/2023	JIBAN @ JEEBAN BHOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALIANTA P.S. /198 /2023 () //
255	ABLAPL/0006221/2023	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /17 /2023 () //
256	ABLAPL/0006222/2023	SUJIT KUMAR PANIGRAHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /115 /2023 () //
257	ABLAPL/0006223/2023	ASISH BARIK @ ASHIS KUMAR BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALIPATNA /167 /2023 () //
258	ABLAPL/0006224/2023	ANANYA MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /567 /2021 () //
259	ABLAPL/0006225/2023	RAJA SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PANIKOILI /135 /2022 () //
260	ABLAPL/0006226/2023	BISWAPATI KAR VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARIPADA TOWN /324 /2023 () //
261	ABLAPL/0006227/2023	RANJAN PALAKIA	DIBYAJYOTI SAHOO	K.SINGHPUR /35 /2019

ORISSA HIGH COURT**FILING REPORT AS ON :08/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0006228/2023	MINA DASH	MANAS KUMAR CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0006229/2023	MD. ISRAEL @ IJRAIL @ MD. ISRAIL	DIBYAJYOTI SAHOO	BRAJARAJNAGAR /292 /2022
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0006230/2023	MILI PADHY @ RANJIT KUMAR PADHY	RAMDAS ACHARY	GUDARI /39 /2023
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0006231/2023	MUNA BISOI @ MUNA BISOYEE	JAYANT KUMAR BAL	SHERAGADA /152 /2022
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0006232/2023	JITENDRA PRADHAN	DEBASIS MISHRA	DEOGARH /145 /2018
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0006233/2023	GADADHAR PARIDA	AMBUJA KUMAR DAS	BASTA /104 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :08/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	47/2023 TRPCRL/51/2023	BIKASH CHANDRA MISHRA-MP	JAYANT KUMAR BAL
2	87/2023 LAA/19/2023	MADHAB CHANDRA PANDA-MP	PRONOY MOHANTY
3	197/2023 CRLMP/1139/2023	BISWAJIT MOHAPATRA-MP	NIRANJAN SINGH (1)
4	228/2023 RPFAM/185/2023	SANTOSH KUMAR MOHANTY-MP	ASHOK KUMAR SAHOO
5	229/2023 RPFAM/185/2023	SANTOSH KUMAR MOHANTY-MP	ASHOK KUMAR SAHOO
6	424/2023 FAO/252/2023	THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.	ADAM DANKHAN
7	589/2023 RSA/227/2023	SANDHYARANI BHUYAN-MP	MAHESWAR MOHANTY
8	590/2023 RSA/227/2023	SANDHYARANI BHUYAN-MP	MAHESWAR MOHANTY
9	613/2023 CMP/653/2023	M/S. S.S. ALUMINIUM PVT. LTD., BALASORE-MP	MAHESWAR MOHANTY
10	614/2023 CMP/623/2023	BALABHADRA MAHATO-MP	RABI NARAYAN BEHERA
11	615/2023 CMP/624/2023	BALABHADRA MAHATO-MP	RABI NARAYAN BEHERA
12	616/2023 CMP/654/2023	AJAYA KUMAR NAYAK-MP	S.S.RAO
13	834/2023 BLAPL/350/2023	SANKAR PARIDA-MP	SARAT KUMAR JENA
14	1099/2023 ABLAPL/4110/2023	BIDYADHAR PRADHAN-MP	
15	1100/2023 ABLAPL/2806/2021	DASARATHA DAS-MP	RABINDRA KUMAR MISHRA, PRANAB RANJAN CHHAI
16	1373/2023 CRLA/636/2023	ASHOK KUMAR KAR-MP	SAMIR KUMAR MISHRA
17	1374/2023 CRLA/635/2023	SANKARSAN BEHERA-MP	SAMIR KUMAR MISHRA
18	1375/2023 CRLA/635/2023	SANKARSAN BEHERA-MP	SAMIR KUMAR MISHRA
19	1376/2023 CRLA/636/2023	ASHOK KUMAR KAR-MP	SAMIR KUMAR MISHRA
20	1856/2023 CRLMC/2619/2023	JEMI DORABJI CURRAVALA-MP	AVIJIT PATNAIK
21	1857/2023 CRLMC/2500/2023	SK.SADAB KADIR-MP	DEVASHIS PANDA
22	1858/2023 CRLMC/2620/2023	PRASANTA KUMAR SWAIN-MP	AVIJIT PATNAIK
23	1859/2023 CRLMC/2340/2023	GYANENDRA KUMAR MOHAPATRA-MP	
24	1860/2023 CRLMC/2627/2023	ALOK RANJAN DAS-MP	MANAS CHAND
25	1861/2023 CRLMC/2629/2023	KANHA PANDA@DEBI PRASAD PANDA-MP	JAYANT KUMAR BAL
26	3411/2023	TP WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR-MP	PRASANTA KUMAR TRIPATHY

27	WA/1304/2023 3412/2023	TP WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR- MP	ANASANTA KUMAR TRIPATHY
28	WA/1304/2023 3413/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
29	WA/1305/2023 3414/2023	JAGADISH PANDA-MP	JIBAN RANJAN DASH
30	WA/1307/2023 3415/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
31	WA/1305/2023 3416/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
32	WA/1305/2023 3417/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
33	WA/1306/2023 3418/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
34	WA/1306/2023 3419/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
35	WA/1306/2023 3420/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
36	WA/1308/2023 3421/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
37	WA/1308/2023 3422/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
38	WA/1308/2023 3423/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
39	WA/1309/2023 3424/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
40	WA/1309/2023 3425/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
41	WA/1309/2023 8582/2023	ANIRUDHA GAJ-MP	S.K.SAMAL
42	WP(C)/18526/2023 8583/2023	PRATAP CHANDRA BEHERA-MP	S.K.SAMAL
43	WP(C)/18527/2023 8584/2023	MADHAB CHANDRA ROUL-MP	
44	WP(C)/17529/2023 8585/2023	BIBHUTI PATTNAIK-MP	
45	WP(C)/28581/2022 8586/2023	RANJIT KUMAR DAS-MP	
46	WP(C)/28583/2022 8587/2023	MAHENDRA SWAIN-MP	
47	WP(C)/28585/2022 8588/2023	MANGARAJ SAHU-MP	
48	WP(C)/28587/2022 8589/2023	DEBENDRA KUMAR ROUTRAY-MP	
49	WP(C)/28589/2022 8590/2023	SUBASH CHANDRA SINHA-MP	
50	WP(C)/28592/2022 8591/2023	GOURI SANKAR PADHY-MP	DEEPALI MAHAPATRA
51	WP(C)/18529/2023 8592/2023	KIRAN KUMAR SAHOO-MP	DEEPALI MAHAPATRA
52	WP(C)/18531/2023 8593/2023	SUSHIL CHANDRA PRADHAN-MP	DEEPALI MAHAPATRA
53	WP(C)/18533/2023 8594/2023	BIDUR KUMAR PRADHAN-MP	DEEPALI MAHAPATRA
54	WP(C)/18536/2023 8595/2023	RAJIB MAHANANDA-MP	DEEPALI MAHAPATRA
55	WP(C)/18537/2023 8596/2023	PRANA KRUSHNA NAYAK-MP	DEEPALI MAHAPATRA
56	WP(C)/18539/2023 8597/2023	LAXMIDHAR DASH-MP	DINESH KUMAR PANDA
57	WP(C)/18540/2023 8598/2023	BISMITA PRADHAN-MP	DEEPALI MAHAPATRA
	WP(C)/18542/2023		

58	8599/2023 WP(C)/18544/2023	NARAYAN BEHERA (II)-MP	M. PRATAP @ PRATAP KUMAR MOHAPATRA
59	8600/2023 WP(C)/18545/2023	JOGESWAR BEHERA-MP	DEEPALI MAHAPATRA
60	8601/2023 WP(C)/18548/2023	PRAVAS CHATTERJEE-MP	ARUN KUMAR PATRA
61	8602/2023 WP(C)/18549/2023	DURGA PRASAD MISHRA-MP	M. PRATAP @ PRATAP KUMAR MOHAPATRA
62	8603/2023 WP(C)/18547/2023	NIRANJAN NATH-MP	DEEPALI MAHAPATRA
63	8604/2023 WP(C)/18552/2023	GADADHARA PATRA-MP	KISHORE CHANDRA PRADHAN
64	8605/2023 WP(C)/18551/2023	UGRASEN PRADHAN-MP	DEEPALI MAHAPATRA
65	8606/2023 WP(C)/18555/2023	MILAN KUMAR DASH-MP	PRADEEP KUMAR MOHANTY
66	8607/2023 WP(C)/18556/2023	DUGESWAR MAJHI-MP	DEEPALI MAHAPATRA
67	8608/2023 WP(C)/18557/2023	SANJIT KUMAR NAYAK-MP	DEEPALI MAHAPATRA
68	8609/2023 WP(C)/18558/2023	BHABANI SHANKAR NAYAK-MP	MANAS PATI
69	8610/2023 WP(C)/18561/2023	RAMAKANTA BEURA-MP	SUSHANTA KUMAR MISHRA
70	8611/2023 WP(C)/18559/2023	SIBA PRASAD LENKA-MP	NRUSINGH CHARAN ROUT
71	8612/2023 WP(C)/18562/2023	SUSHIL KUMAR SENAPATI-MP	PRASANTA KUMAR NANDA
72	8613/2023 WP(C)/18563/2023	AJAYA KUMAR ROUT-MP	SUSHANTA KUMAR MISHRA
73	8614/2023 WP(C)/8118/2023	BEDAMATI PARIMITA PANDA-MP	PRASANTA KUMAR MISHRA
74	8615/2023 WP(C)/18565/2023	MANASHI DASH-MP	PARSURAM MOHAPATRA
75	8616/2023 WP(C)/18564/2023	CHATURBHUJA RANA-MP	BAIDHAR SAHOO
76	8617/2023 WP(C)/18566/2023	CHAKRADHAR NAYAK-MP	SUSHANTA KUMAR MISHRA
77	8618/2023 WP(C)/18567/2023	JHITURU NAIK-MP	SUSHANTA KUMAR MISHRA
78	8619/2023 WP(C)/18568/2023	LOKARANJAN MISHRA-MP	BAIDHAR SAHOO
79	8620/2023 WP(C)/11825/2023	SAROJ KUMAR PADHI-MP	GYANA RANJAN SETHI
80	8621/2023 WP(C)/18571/2023	PRASANNA KUMAR SAHOO-MP	PRADEEP KUMAR MOHAPATRA
81	8622/2023 WP(C)/18572/2023	RATIKANTA MOHANTY-MP	RAMESH CHANDRA SWAIN
82	8623/2023 WP(C)/18574/2023	B.NAGABHUSAN PATTNAIK-MP	RAMESH CHANDRA SWAIN
83	8624/2023 WP(C)/18573/2023	TARAMANI SETHI-MP	RABINDRA NATH PAL
84	8625/2023 WP(C)/18575/2023	SATYA NARAYAN KEDIA-MP	BIGYAN KUMAR SHARMA
85	8626/2023 WP(C)/18576/2023	SURESH CHANDRA PATRA-MP	KUNAL KUMAR SWAIN
86	8627/2023 WP(C)/18578/2023	M/S KALINGA POLYPACK PVT. LTD., CUTTACK-MP	ITISHREE TRIPATHY
87	8628/2023 WP(C)/18579/2023	JAGANNATH DAS-MP	KUNAL KUMAR SWAIN
88	8629/2023 WP(C)/18583/2023	SHYAMA SUNDAR PANDA-MP	MANMAYA KUMAR DASH
89	8630/2023	M/S GHANASHYAM CONSTRUCTION, GANJAM-MP	DIBYA JYOTI SAHOO

90	WP(C)/18584/2023 8631/2023	HARBINDER SINGH DEENGRA-MP	MANAS RANJAN DHAL
91	WP(C)/18588/2023 8632/2023	SURAJ KUMAR SAH-MP	TRILOCHAN NANDA
92	WP(C)/18593/2023 8633/2023	SREE METALIKS LIMITED, KEONJHAR-MP	KSHIROD KUMAR SAHOO
93	WP(C)/18595/2023 8634/2023	RAKESH MOHANTY-MP	TRILOCHAN NANDA
94	WP(C)/18597/2023 8635/2023	DR. AMAR KUMAR BHAGAT-MP	MANOJ KUMAR PATI
95	WP(C)/18599/2023 8636/2023	SURAJ SAHA-MP	TRILOCHAN NANDA
96	WP(C)/18601/2023 8637/2023	M/S. LAXMI EXPORTS, VISAKHAPATNAM-MP	LALITENDU MISHRA
97	WP(C)/18604/2023 8638/2023	NIMAIN CHAND MISHRA-MP	AKSHAYA KUMAR PANDEY
98	WP(C)/18605/2023 8639/2023	PRAKASH KUMAR MAJHI-MP	GYANARANJAN SETHI
99	WP(C)/18606/2023 8640/2023	ANADI PRASAD ROUT-MP	SATYAJIT SAMAL
100	WP(C)/18609/2023 8641/2023	SABITA RATH-MP	LALIT KUMAR MAHARANA
101	WP(C)/18610/2023 8642/2023	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA
102	WP(C)/18611/2023 8643/2023	PRAVASINI BISWAL-MP	RAMANI RANJAN MOHANTY
103	WP(C)/18612/2023 8644/2023	KALANDI BEHERA-MP	MANOJ KUMAR PANDA
104	WP(C)/18614/2023 8645/2023	KRUSHNA CHANDRA NAYAK-MP	JYOTI PATNAIK
105	WP(C)/18615/2023 8646/2023	ARJUN ROUL-MP	NIRANJAN LENKA
106	WP(C)/18616/2023 8647/2023	DACTOR MAJHI-MP	BINDO KUMAR HATI
107	WP(C)/18619/2023 8648/2023	ANIL KUMAR BISWAL-MP	PRASHANTA KUMAR NAYAK
108	WP(C)/18620/2023 8649/2023	ANIL KUMAR BISWAL-MP	PRASHANTA KUMAR NAYAK
109	WP(C)/18621/2023 8650/2023	ANIL KUMAR BISWAL-MP	PRASHANTA KUMAR NAYAK
110	WP(C)/18623/2023 8651/2023	ASSISTANT GENERAL MANAGER, STRESSED ASSETS RECOVERY BRANCH, SBI, CUTTACK-MP	
111	WP(C)/18622/2023 8652/2023	GIRIJA SANKAR MOHARANA-MP	ULLASH CHANDRA MOHANTY
112	WP(C)/18627/2023 8653/2023	JAJATI SIVASHAKTI BARDHAN-MP	SANATAN DAS
113	WP(C)/18628/2023 8654/2023	BABULI PRUSTY-MP	RAMESH CHANDRA SWAIN
114	WP(C)/18631/2023 8655/2023	BIMAL KUMAR SARDAR-MP	RAMESH CHANDRA SWAIN
115	WP(C)/18634/2023 8656/2023	DHARANIDHAR SWAIN-MP	NIRMAL RANJAN ROURAY
116	WP(C)/18635/2023 8657/2023	M/S HARAGOURI FILLING STATION, KALAHANDI-MP	PRASANTA KUMAR NANDA
117	WP(C)/18633/2023 8658/2023	R.VENKAT RAMAN-MP	RAMESH CHANDRA SWAIN
118	WP(C)/18636/2023 8659/2023	S.K.D. ASSOCIATES, CUTTACK-MP	SANTOSH KUMAR MAHANTY
119	WP(C)/18639/2023 8660/2023	PRUTHYURAJ SAHOO-MP	BISHNU PRASAD PRADHAN
	WP(C)/18642/2023		